

**SCHEDULE-II**

**[See Rule 3(2)]**

**Form 1**

**List of cases e-filed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3.	Civil Judge (Sr. Div) , (Commercial) Court, Berhampur	Ganjam	C.S. 70/ 2024	State Bank of India Vrs. Dhananjay Das	B.K.Mohanty	9437203565	NA	06.11.2024	06.11.2024
			C.S. 71/ 2024	Canara Bank Vrs. Jacob Attinkara Rajan	Nilakantha Das	9437109125	NA	19.11.2024	19.11.2024
			C.S. 72/ 2024	State Bank of India Vrs. Sudhakar Mahapatro	B.K.Mohanty	9437203565	NA	28.11.2024	28.11.2024
			C.S. 73/ 2024	State Bank of India Vrs. Jeebana Kumar Nahak	B.K.Mohanty	9437203565	NA	28.11.2024	28.11.2024
			E.P. 196/ 2024	M/s. Cholamandal am Investment &	Deepak Kumar Sukla	9437361700	NA	07.11.2024	07.11.2024



**Form 2****List of cases in which e-payment of Court fees was made during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	CS(III) 69/2022	Odisha Gramya Bank Vs Dhaneswar Mohapatra	Dillip Mohapatra & Associates	18.05.2022	07.11.2024
			CS(III) 90/2024	HDFC Bank Ltd Vrs Shree Jagannath Enterprisers	N.K.Dash & Associates	31.08.2024	13.11.2024
			CS(III) 91/2024	HDFC Bank Ltd Vrs C.T Trading & others	N.K.Dash & Associates	31.08.2024	13.11.2024
			CS (III) 117/2024	Babaji Nayak Vrs Mahanadi Coal Fields Ltd.	S.Biswal & Associates	27.11.2024	22.11.2024
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4.	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5.	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL

**Form 3****List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn NO.176 of 2024	M/s. Bajaj Finance Ltd. vrs. Manoj Kumar Parida	Sri Priyabrata Swain and Associates	24.04.2024	23.11.2024
			Exe. 128 of 2024	M/s. Sriram Finance Ltd. Vrs. Samarendra Panda and Another	Sri Priyabrata Swain and Associates	30.03.2024	23.11.2024
			Exe. 127 of 2024	M/s. Sriram Finance Ltd. Vrs. Rama Chandra Khamari and Another	Sri Pravat Kumar Samantaray & Associates	30.03.2024	23.11.2024
			Exe. 125 of 2024	M/s. Sriram Finance Ltd. Vrs. Nalini Nayak and Another	Sri Pravat Kumar Samantaray & Associates	30.03.2024	23.11.2024
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL

**Form 4****List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL

**Form 5**

**List of cases in which Case Management Hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S. No. 320 of 2023	M/s. Dakshya Construction Vrs State of Odisha & Ors.	Adv. Sri Subhendu Kumar Sethy	22.22.2023	05.11.2024
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	CS(III) 122/2022	State Bank Of India (RASMEC) Cuttack Vrs Rakesh Beura	Subrat Sarangi & Associates	23.07.2022	02.11.2024
			CS(III) 168/2022	State Bank Of India (RASMEC) Cuttack Vrs Maa Basanti Traders	Sri N.Tripathy & Associates	10.10.2022	02.11.2024
			CS(III) 95/2023	M/s Utkal Highways Engineers & Contractors Vrs. Chief General Manager,Lingaraj Area & Others	A.N.Das Vrs P.R.Pattnaik	23.08.2023	02.11.2024
			CS(III) 196/2022	State Bank Of India (RASMEC) Cuttack Vrs Neha Agency	Sri N.Tripathy & Associates	22.10.2022	08.11.2024
			CS(III) 108/2023	Bank of Maharastra Vrs Shree Jewellers & others	R.C.Ojha & Associates	05.09.2023	12.11.2024
			CS (III) 173/2023	State Bank of India vrs. Chandrama Enterprises & another	Smt S.R. Sahoo & associates vrs none	02.01.2024	18.11.2024
			CS (III) 171/2023	State Bank of India vrs. M/s. Manoj Medicine Store & another	Smt S.R. Sahoo & associates vrs none	02.01.2024	19.11.2024
			CS (III) 169/2022	State Bank of India vrs. M/s. Puspa Enterprises & another	Sri N. Tripathy vrs Sri P.C. Pattanaik & associates	10.10.2022	19.11.2024

			CS (III) 69/2023	State Bank Of India (RASMEC) Cuttack Vrs Kanaka Associates	Smt S.R. Sahoo & associates vrs none	19.05.2023	27.11.2024
			CS (III) 70/2023	State Bank Of India (RASMEC) Cuttack Vrs S.R.Pharma & Others	Smt S.R. Sahoo & associates vrs none	19.05.2023	27.11.2024
			CS(III) 55/2024	Maa Nabadurga Construction Vrs State Of Odisha & Others	Mr. A. Sangeneria Vrs Govt. Pleader	15.04.2024	29.11.2024
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	CS 52/2022	ICICI Bank Ltd., Deogarh Vrs Purusottam Sahu	Ashok Ku. Sahoo	10.11.2022	7.11.2024
			CS 356/2015	Indian Overseas Bank, Sbp Vrs Srikanta Meher	Birendra Meher Vrs Amulya Ku. Sharma	7.8.2015	27.11.2024
			CS 96/2020	State Bank of India, Sbp Vrs Akash Sen Nayak & others	Arun Kumar	1.10.2020	21.11.2024
			CS 18/2023	Canara Bank, sbp Vrs. Amarendra Raiguru	Asis Ku. Pattnaik	22.6.2023	28.11.2024
			CS 28/2022	ICICI Bank Ltd., Sbp Vrs. Bikash Ch. Mahapatra	Ashok Ku. Sahoo	1.12.2022	28.11.2024

5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
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**Form 6**

**Contested commercial cases disposed during the month**

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	Exe. 73 of 2024	M/s. Triveni Engineering & industries Ltd. Vrs M/s. Odisha power Generation Corporation Ltd.	Adv. Sri Aswini Pattanaik & Associates Vrs Bibhu Prasad Panda & Associates	05.08.2024	-	23.11.2024	108 days	Allowed on contest	-	-	-
			Exe. 74 of 2024	M/s. Triveni Engineering & industries Ltd. Vrs M/s. Odisha power Generation Corporation Ltd.	Adv. Sri Aswini Pattanaik & Associates Vrs Bibhu Prasad Panda & Associates	05.08.2024	-	23.11.2024	108 days	Allowed on contest	-	-	-
			Exe. 75 of 2024	M/s. Triveni Engineering & industries Ltd. Vrs M/s. Odisha power	Adv. Sri Aswini Pattanaik & Associates Vrs Bibhu	05.08.2024	-	23.11.2024	108 days	Allowed on contest	-	-	-

				Generation Corporation Ltd.	Prasad Panda & Associates								
			Arb. 50 of 2024	Tata project Ltd. Vrs OPTCL	Adv. Sri Bikash Mohanty & Associates Vrs Bibhu Prasad Tripathy & Associates	04.06.2024	-	27.11.2024	170 days	dismissed on contest against the respondent	-	-	-
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	C.S (III) 09/2018	State Bank of India Vs Sangram Keshari Nayak and 3 others	S.C.Biswal & Associates Vrs Debasish Biswal & Associates	17.01.2018	-	13.11.2024	2493 Days	Contest	-	-	-
			C.S.(III) 74/2022	Canara Bank Vs M/S Shivani Furnitures and another	Sri B.Behera & Associates Vrs Golak Bihari Jena & Associates	20.05.2022	-	21.11.2024	917 Days	Contest	-	-	-
			C.S. (III) 1/2023	State Bank Of India Vs M/S Omm Sai Kala Niketan	M.S. Mohanthy & Associates Vrs A.Mishra & Associates	05.01.2023	-	29.11.2024	695 Days	Contest	-	-	-
3.	Civil Judge (Sr. Div), Commercial Court, Berhampur	Ganjam	C.S. 11/2022	State Bank of India Vrs. Manas Ranjan Panigrahi	S.N.Samant aray Vrs. Jagat Mohan Pattnaik	25.11.2022	NA	04.11.2024	01 year and 11 month	Contest			U/o.7 , R-1 CPC
			C.S. 07/2024	Bank of Maharashtra	Ranjan Kumar		20.02.2024	NA	14.11.2024	09 months	Contest		

				Vrs. Usharani Choudhury	Tripathy Vrs. Sudhir Kumar Sahu								CPC
			C.S. 51/2023	K.Sushama Yadav Vrs. Tamala Sahu and others	N.Kishore Kumar Patnaik Vrs. Satyanaray an Panda	18.03.2023	NA	19.11.2024	01 year and 08 months	Contest			U/o.7 , R-1 CPC
			C.S. 25/2019	State Bank of India Vrs. Sri Chittaranjan Meher and another	Simanchal Panda Vrs. V.Prasana Kumar Patro	26.06.2019	NA	21.11.2024	05 years and 05 months	Contest			U/o.7 , R-1 CPC
			I.A. 10/2024	Manoj Kumar Sahu Vrs. Reetanjali Samantaray	Nilanchal Sahu Vrs. B.K.Mohant y	25.10.2024	NA	06.11.2024	11 days	Contest			U/s 151 CPC
			CMA 01/2024	M/s. Maa Sherawali Distributors Vrs. M/s. Annapurna Agricultural Agencies	Bhagaban Sarangi Vrs. N.K.Tripath y	29.02.2024	NA	14.11.2024	08 months	Contest			U/o.9 , R-13 CPC
			E.P. 72/2024	Sundaram Finance Ltd. Vrs. Sai Prasad Parida and others	Deepak Kumar Sukla	21.03.2024	NA	12.11.2024	08 months	Contest			U/o.2 1, R-11 CPC
			E.P. 15/2019	Jhunu Gouda Vrs. Vice president Southco	Kamala Lochan Panda Vrs. M.K.Mahap atra	05.07.2019	NA	26.11.2024	05 years and 04 months	Contest			U/o.2 1, R-11 CPC

4.	Civil Judge (Sr. Div), Commercial Court, Sambalpur	Sambalpur	CS 59/2016	SBI, ADB, Sbp Vrs Ditya Kishore Meher and others	HS. Nanda Vrs. Debasish Hota & Prasanta Kumar Pradhan	15.3.2016	No.	13.11.2024	3177 days	Contested	-	15 days	Order 7, Rule 2
			CS 4/2023	Vibgyor Structural Constructio nal Private Limited, Dhankauda, SbP Vrs. State of Odisha and others	S.N. Padhee Vrs. Ashok Senapati G.P.	8.2.2023	No.	29.11.2024	660 days	Contested	-	15 days	Order 7, Rule 2
5.	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	BKGP-113/58 of 2020-24	SBI, Nuapada Versus Sudhansu Ku. Das	Plaintiff (Adv): Sri N.R.Pattna ik and Associates.	18-07-2024 in Commercial Court, Balangir	No	02.11.2024	105 Days	Dismiss on default	N/A	N/A	C.P. C.
			CS-19/60 of 2021-24	SBI, Birmaharaj pur Versus Monalisha Hota and another	Plaintiff (Adv): Sri P.K.Purohit & associates	24-07-2024 in Commercial Court, Balangir	No	02.11.2024	99 Days	Dismiss on default	N/A	N/A	C.P. C.
			CS-87/172 of 2019-24	ICICI Bank, Versus Mr. Kailash Pradhan & another	Plaintiff (Adv): Sri Pramod Ku. Tripathy & associates	21/04/2022	No	04.11.2024	2 Years 6 month 12 Days	Dismiss on default	N/A	N/A	C.P. C.
			CS-38/170 of 2019-24	SBI, Binka Versus Nabin Ku. Padhi	Plaintiff (Adv): Sri P.N.Danta	25-07-2024 in Commercial Court, Balangir	No	04.11.2024	67 Days	Dismiss for Default	N/A	N/A	C.P. C.
			CS-87/82	SBI,	Plaintiff	25-07-2024	No	04.11.2024	102	Dismiss for	N/A	N/A	C.P.

			of 2022-24	Balangir Versuss Sambhu Prasad Shu	(Adv): Sri S.Panda & associates	in Commercial Court, Balangir			Days	Default			C.
			CS-147/195 of 2022-24	SBI, Binka Versus Bijaya Ku. Taria	Plaintiff (Adv): Sri S. S. Dash & Associates.	25-07-2024 in Commercial Court, Balangir	No	05.11.2024	100 Days	Dismiss for Default	N/A	N/A	C.P. C.
			CS-198/21 of 2016-24	UGB, Balangir Versus Nabin Ku. Tripathy & others	Plaintiff (Adv): Sri Pramod Ku. Tripathy	13/12/2016	No	05.11.2024	7 Years 11 Month	Dismiss for Default	N/A	N/A	C.P. C.
			BKGP-79/29 of 2018-24	SBI, Komna Versus Bhisma Hans & another	Plaintiff (Adv): Sri N.R. Pattnaik & Associates.	02/01/2024	No	06.11.2024	335 Days	Dismiss for Default	N/A	N/A	C.P. C.
			CS-21/169 of 2018-24	SBI Dunguripali Versus Mithila Padhan & 14 others	Plaintiff (Adv): Sri P.N.Danta	25-07-2024 in Commercial Court, Balangir	No	08.11.2024	105 Days	Dismiss for Default	N/A	N/A	C.P. C.
			CS-147/93 of 2022-24	SBI, Gudbhela Versus Priyambada Bohidar	Plaintiff (Adv): Sri Pramod Ku. Tripathy	29/06/2022	No	08.11.2024	2 Years 4 month 11 Days	Dismiss for Default	N/A	N/A	C.P. C.
			CS-99/190 of 2022-24	UGB, Sonapur Versus Ranjan Ku. Guru & another	Plaintiff (Adv): Sri B.C.Panda.	25-07-2024 in Commercial Court, Balangir	No	11.11.2024	109 Days	Dismiss for Default	N/A	N/A	C.P. C.
			CS-10/46 of 2020-24	UGB, Satighat, Kantabanji	Plaintiff (Adv): Sri K.K.Panda	24-07-2024 in Commercial	No	11.11.2024	108 Days	Dismiss for Default	N/A	N/A	C.P. C.

				Versus Mukteswar Nag & others		al Court, Balangir							
			CS - 16/37 of 2019-24	UGB, Karamtala, Titilagarh Versus Basudev Bhoi & others	Plaintiff (Adv): Sri P.K.Sahu	10-07-2024 in Commercial Court, Balangir	No	12.11.2024	125 Days	Dismiss for Default	N/A	N/A	C.P. C.
			CS- 140/193 of 2022-24	UGB, Kamsara Versus Tapa Bagh & others	Plaintiff (Adv): Sri B.C.Panda.	25-07-2024 in Commercial Court, Balangir	No	12.11.2024	109 Days	Dismiss for Default	N/A	N/A	C.P. C.
			BKGP- 173/97 of 2022-24	SBI, Komna Branch, Nuapada Versus Rumanjali Bhitria	Plaintiff (Adv): Sri N.R.Panda	12-07-2024 in Commercial Court, Balangir	No	13.11.2024	122 Days	Dismiss for Default	N/A	N/A	C.P. C.
			CS- 218/100 of 2022-24	SBI, Patnagarh Versus Minaketan Nanda	Plaintiff (Adv): Sri Shankar Prasad Pradhan	11-07-2024 in Commercial Court, Balangir	No	18.11.2024	123 Days	Judgement (Un-contest)	—	—	C.P. C.
			CS-13/92 of 2022-24	UGB, Titilagarh Versus Satya Rana & Others	Plaintiff (Adv): Sri Rath & Associates	12-07-2024 in Commercial Court, Balangir	No	19.11.2024	122 Days	Judgement (Un-contest)	—	—	C.P. C.
			BKGP- 112/57 of 2020-24	SBI, ADB, Nuapada, Branch Versus Laxmikanta Nanda & another	Plaintiff (Adv): Sri N.R.Pattanaik and Associates.	12-07-2024 in Commercial Court, Balangir	No	19.11.2024	122 Days	Dismiss on default	N/A	N/A	C.P. C.
			BKGP-	SBI,	Plaintiff	12-07-2024	No	19.11.2024	122	Dismiss on	N/A	N/A	C.P.

			163/33 of 2018-24	Nuapada Versus Nagesh Kumar Rout	(Adv): Sri N.R.Pattan aik and Associates.	in Commercial Court, Balangir			Days	default			C.
			CS-3/22 of 2017-24	UGB, Satighar Versus Dhansing Bag & others	Plaintiff (Adv): Sri K.K.Panda	12-07-2024 in Commercial Court, Balangir	No	19.11.2024	122 Days	Dismiss on default	N/A	N/A	C.P. C.
			BKGP-70/80/118 of 2016-23-24	UGB, Mandal Versus Sardar Nial & others	Plaintiff (Adv): Sri Sumit Ku. Padhi and Associates.	24-07-2024 in Commercial Court, Balangir	No	19.11.2024	110 Days	Dismiss on default	N/A	N/A	C.P. C.
			BKGP-153/8 of 2015-24	SBI, ADB, Junagarh Versus Atmaram Satnami and another	Plaintiff (Adv): Sri Sujit Ku. Mund & Associates	24-07-2024 in Commercial Court, Balangir	No	19.11.2024	110 Days	Dismiss on default	N/A	N/A	C.P. C.
			CS-146/194 of 2022-24	SBI, Binka Versus Bigyan Ranjan Baboo	Plaintiff (Adv): Sri S.S.Dash & P.K.Purohit	25-07-2024 in Commercial Court, Balangir	No	19.11.2024	109 Days	Dismiss on default	N/A	N/A	C.P. C.
			CS-37/201 of 2023-24	Bank of Baroda, Binka Versus Jagadish Sahu	Plaintiff (Adv): Sri S.S.Dash & P.K.Purohit	25-07-2024 in Commercial Court, Balangir	No	20.11.2024	110 Days	Dismiss on default	N/A	N/A	C.P. C.
			CS-201/98 of 2022-24	SBI, Patnagarh Versus Mantu Nanda and another	Plaintiff (Adv): Sri A.K.Sarang i and others	11-07-2024 in Commercial Court, Balangir	No	21.11.2024	124 Days	Judgement (Un-contest)	—	—	C.P. C.
			BKGP-169/95 of	ICICI Bank, District-	Plaintiff (Adv): Sri	12-07-2024 in	No	21.11.2024	130 Days	Dismiss on default	N/A	N/A	C.P. C.

			2022-24	Nuapada Versus Jogesh Ku. Ahir and others	Manas Ranjan Mohanty & Associates	Commercial Court, Balangir							
			BKGP-343/137 of 2023-24	SBI, Junagarh Versus Dhananjaya Khamari	Plaintiff (Adv): Sri S.K.Mund & Associates	12-07-2024 in Commercial Court, Balangir	No	21.11.2024	130 Days	Dismiss on default	N/A	N/A	C.P. C.
			CS-148/196 of 2022-24	SBI, Binka Versus Saroj Ku. Kanta & another	Plaintiff (Adv): Sri S.S.Dash & P.K.Purohit	25-07-2024 in Commercial Court, Balangir	No	21.11.2024	111 Days	Dismiss on default	N/A	N/A	C.P. C.
			CS-01/108 of 2023-24	PNB, Birmaharajpur Versus Shyam Sundar Padhan	Plaintiff (Adv): Sri B.P.Bedbak	24-07-2024 in Commercial Court, Balangir	No	21.11.2024	124 Days	Dismiss on default	N/A	N/A	C.P. C.
			Ex.P. 24/10 of 2019-24	Axis Bank Ltd. Versus Rasmi Ranjan Baikar	Plaintiff (Adv): Sri Dolamani Pradhan	5-07-2024 in Commercial Court, Balangir	No	25.11.2024	142 Days	Dropped	N/A	N/A	C.P. C.
			BKGP-146/7 of 2015-24	SBI, Junagarh Versus Kasinath Mishra & others	Plaintiff (Adv): Sri S.K.Mund & Associates	24-07-2024 in Commercial Court, Balangir	No	26.11.2024	128 Days	Dismiss on default	N/A	N/A	C.P. C.
			Ex.P. 31/7 of 2018-24	M/s-Cholamandalam Investment and Finance Company Ltd. - Versus- Mr. Samasan	Plaintiff (Adv): Sri B.C.Rana	05-07-2024 in Commercial Court, Balangir	No	26.11.2024	143 Days	Dropped	N/A	N/A	C.P. C.

				Pal and another									
			T.S. - 53/1 of 1994-24	M/s Krishnamohan Construction & others Versus Union of India & others	Plaintiff (Adv): Sri Umesh Ch. Behura & Associates	20-07-2024 in Commercial Court, Balangir	No	26.11.2024	129 Days	Dismiss on default	N/A	N/A	C.P. C.

**Form 7**

**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending (on the 1 <sup>st</sup> day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	3720	47	Disposed- 16 <u>Transferred- 46</u> Total- 62	3705	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	1329	40	18	1351	
3.	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	405	61	44	422	
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	440	02	25	417	
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	249	Instituted- 01 <u>Received on Transfer- 01</u> Total- 02	33	218	
<b>TOTAL</b>			<b>6143</b>	<b>152</b>	<b>182</b>	<b>6113</b>	